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Revamping- of Space Programme

422. . SHRI VISHWA BANDHU GUPTA; Will the PRIME MINISTER be pleased to state whether India proposes to revamp its space programme to extend and accelerate activities in the near future, in view of the rapid strides made in this field by other countries including Japan, which has now revealed advanced development in rocketing and engine thrust?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL); The approved Space Profile for the decade 1980-90 envisages a major thrust towards realising the benefit, of space applications for the country. The space programme of the country is planned to suit Indian needs and also taking into account the advances made in this field. Additionally, the programme is constantly reviewed keeping in mind strides made in this field by other countries.

Flight in V. S. Space Shuttle

- 423. SHRI VISHWA BANDHU GUPTA: Will the PRIME MINISTER be pleased to state:
- after (a) whether the successful completion of a space flight by the Indian cosmonaut' Rakesh Sharma abroad the Soviet Soyuz, Government propose to avail of the invitation of the U.S. to participate in a future flight in their space shuttle; and
- (b) if so, who is being selected for this flight and what is the nature of the experiments which India proposes to carry out during that flight?

THE PRIME MINISTER (SHRI RAJIV GANDHI): (a) Government have accepted the offer of the United States National Aeronautics & Space Administration (NASA) to fly an

- Indian Payload Specialist aboard the NASA Space Shuttle in connection with the flight of INSAT-IC in 1986.
- (b) The Government have decided that the Indian Payload Specialist will be an engineer | Scientist from the Department of Space. The process of selection of the Indian Payload Specialist is underway and is expected to be completed by July 1985." The definition of the Indian Payload Specialist flight mission, including experiments that might be performed during the flight, is underway. This is also expercted to be completed by mid-1985. The scientific experiments under consideration are in the fields of earth - observation and life sciences.

Studies of Halley's Comet

- 424. SHRI VISHWA BANDHU GUPTA: Will the PRIME MINISTER be pleased to state:
- (a) whether Government propose to participate in the studies of Halley's Comet, which is expected to enter the solar system in March next year; and
- (b) if so, to what extent and with which countries India would be col laborating for carrying out the scienti fic studies?

THE PRIME MINISTER (SHRI RAJIV GANDHI); (a) and (b) Yes, Sir. India is preparing to participate in the studies of Halley's Comet, a member of Solar System which will make its appearance during October 1985—March, 1986. into account the observation capabilities of the Indian Observatories and keeping in view the international efforts such as Halley Watch Programme, a International National Programme for Halley Watch his been prepared, and is being funded jointly by Department of Science & Technology and this Department. All the major Indian Observatories are taking part in programme. It is also planned to exchange the observational data from the Indian Programme with

similar data from the International Halley Watch Programme and the programme of Soviet Observatories.

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Resettlement of riot victims

425. SHRI VIRENDRA VERMA: SHRI SUSHIL CHAND MOHU-NTA:

> SHRI B. SATYANARAYAN REDDY:

SHRI RAMKRISHNA MAZUMDER:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the number of persons killed and the value of the property looted/burnt during the riots in Delhi and ether parts of the country following the assassination of Prime Minister Shrimati Indira Gandhi;
- (b) what is the amount of the compensation paid to the families of the victims as also against the claims preferred by persons whose properties were destroyed stating the num-

ber of the claims pending settlement; and

.Written Answers

(c) what is the number of families that have since been resettled and the number of those awaiting their resettlement in various relief camps?

THE MINISTER OF HOME AF-FAIRS (SHRI S. B. CHAVAN): (a) The details of number of persons killed and the value of property looted/burnt during the riots in Delhi and other parts of the country are indicated in the statement attached.

- (b) So far, an amount of Rs. 4.30 crores has been disbursed as gratuti-ous relief to the riot victims in Delhi. Furthermore, bank loans at concessional rates of interest amounting to Rs. 23.47 crores have been sanctioned to the affected traders, transport operators and others engaged in business activities in Delhi. 100 claims for relief, received recently by the Delhi Administration, are in the process of verification.
- (c) A tqtal of 23115 persons have returned to their houses and 2740 persons are* still residing in relief camps.

Statement

s.n	Name of State/Union	Territory	No. of Persons killed	The value of property lost (both movable and immovable).
1	_	·	•	Not yet fully assessed.
2	Arunachal Pradesh		. Nil	Rs. 15,000 (One saw mill burnt).
3	Andhra Pradesh		. Nil.	Rs. 7.46 lakhs.
4				Rs. 5.95 Crores
5				Rs. 3 crores
6	Himachal Pradesh		. a	Rs. 1.86 crores (out of this Rs. 1.07 crores worth properties are insured).
7	Jammu & Kashmir		.' 17	Rs. 27 lakhs